

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA**

NO. O.A.770 of 1997

Date of Order: 20.4.2005

**PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER**

NAREN CH. BERA & ORS.

VS.

UNION OF INDIA & ORS. (S.E. Ry.)

For the Applicant : Mr. A. Chakraborty, Counsel.

For the Respondents : Mr. K. C. Saha, Counsel.

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

When the matter was taken up for orders, Id. Counsel for both parties are present.

2. Mr. Chakraborty, Id. Counsel appearing for the applicant has submitted that since his client is not contacting him for several years, therefore, he has no instruction in this matter. Accordingly, the case is dismissed for default.

MEMBER(A)

VICE-CHAIRMAN